

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis. No. 3953, Dt.18.11.2023

District :: Hanumakonda

Smt. B. Sridevi, Judge, Family Court-cum-II Addl. District Judge, Hanumakonda
Sri B. Srinivasulu, Prl. Senior Civil Judge, Hanumakonda
Sri Y. Shyam Sunder Reddy, Advocate
Sri J. Rajendra Prasad, Sr. Superintendent, Hanumakonda Unit
Sri. B. Pramod Kumar, Junior Assistant-cum-District System Administrator, Hanumakonda unit.